

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 01.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/44/2026	WP(C) No.183 of 2025	SHRI. KYRSHON MARBANIANG & ANR. -VS- STATE OF MEGHALAYA & ORS	MR. N. SYNGKON	MR. R. K. SYNREM MR. W. JYRWA MR. R. J. KHARJHRIN	SHRI. A. SYIEMIONG	4:00 PM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
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Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/73/2026	WP(C) No. 214 of 2025	SMTI. GRESALLINE CH SANGMA -VS- STATE OF MEGHALAYA & ORS	MS. G. CH. MARAK	MS. Z. E. NONGKYNRIH MR. R. PAHSYNTIEW MS. E. B. PASSAH	SMTI. P. YADAV	11:30 AM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD-2.0/69/2026	WP (C) No. 143 Of 2024	SHRI. JOSHNA SANGMA -VS- STATE OF MEGHALAYA	MR. P. T. SANGMA	MS. G. C. MARBOH	SHRI. C. G. MOMIN	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM